

No. DSJ/EC/NHN/Covid-19/2020-
Office of the District and Sessions Judge,
Sirmaur District at Nahan, H.P.

Dated Nahan the 11th May, 2020.

OFFICE ORDER

In continuation of this office order No. DSJ/EC/NHN/Corona/2020-1446 to 1452 dated 16.4.2020, the cases fixed for 16.05.2020 during Circuit Court at Rajgarh, as detailed below shall now be taken up for effective hearing in the following manners:-

Sr. No.	Cases fixed for	Now to be taken up for effective hearing on
1.	16.05.2020	27.06.2020.

Smt. Minaxi Sharma, Reader Grade-I of this office shall also update the abovementioned cases, on C.I.S., during the hours when there shall be relaxation in the curfew.



(Davinder Kumar)

District and Sessions Judge,
Sirmaur District at Nahan, H.P.

Enst. No. DSJ/EC/NHN/Covid-19/2020-1620-1627 Dated : 11.05.2020.

Copy forwarded to:

1. The Civil Judge-cum-JMIC, Rajgarh for information with the request to display a copy of this office order on the notice board of his office at Rajgarh.
2. The Superintendent of Police, Sirmaur District at Nahan, for information.
3. The District Attorney, Sirmaur District at Nahan, for information.
4. The Superintendent Jail, Model Central Jail, Nahan, for information.
5. The President, Bar Association, Nahan, Paonta Sahib, Rajgarh and Shillai.
6. Smt. Minaxi Sharma, Reader of this Court.
7. The Assistant Programmer of this Court for compliance.
8. Ahlmads of this office for compliance.


District and Sessions Judge,
Sirmaur District at Nahan, H.P.